

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

REVIEW PETITION NO. 10 OF 2016

IN

APPEAL NO. 185 OF 2013

Dated: 29th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

Bhaskar Shrachi Alloye Ltd.

**.... Appellant(s)/
Petitioner(s)**

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) /Petitioner : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

As agreed by learned counsel for the parties, list the matter for hearing
on **03.05.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt